

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No. 2 CIVIL APPEAL NO(s). 1601 OF 2005

EMPLOYERS, MGMT., BHURKUNDA COLLIERY, CCL

Appellant (s)

VERSUS

THEIR WORKMAN, KOYLA MAZDOOR SABHA

Respondent(s)

(for modification/clarification)

Date: 14/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. Ajit Kumar Sinha, Adv.

For Respondent(s)

Mr. S.B. Upadhyay, Adv.

UPON hearing counsel the Court made the following

O R D E R

List immediately after two weeks.

(Pardeep Kumar)

Court Master

(Radha R. Bhatia)

Court Master